

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Office of the Registrar General)

NOTIFICATION

No 796

Dated 01/02/2021

Applications in the prescribed format (**Annexure-A**) are invited from the eligible candidates for temporary engagement against 08 positions of Research Assistants on a consolidated amount of Rs.40,000/- per month, as Honorarium for his/her assignment. The application forms are available on the Website of High Court of Jammu and Kashmir (www.jkhighcourt.nic.in) and can be downloaded there-from. The applications complete in all respects with a recent passport size photograph and a bank draft of Rs. 200/- in the name of Registrar General of the High Court of Jammu and Kashmir shall be forwarded to the High Court on e-mail address (hcjmu-jk@nic.in) and the Original application form along with bank draft and other testimonials by post to Registrar Judicial Srinagar/Jammu **latest by 20.02.2021.**

The details regarding eligibility criteria etc. are enumerated as under:

Age:

A Candidate must not have attained the age of 33 years as on 1st January, 2021.

Eligibility:-

- (i) The candidate must be a Domicile of Union Territory of Jammu and Kashmir in terms of S.O. 166 dated 18.05.2020 issued by GAD, Government of Jammu and Kashmir or must be a resident of Union Territory of Ladakh for a period of not less than 15 years before the date of applying and is actually resident of the area.
- (ii) The candidate must be a Law Graduate (as on the date of appearing in the interview) having a Bachelor's Degree in Law (including Integrated Degree Course in Law) from any School/College/University/Institute established by Law in India and recognized by the Bar Council of India for enrolment as an Advocate, possessing a minimum of 55% marks in aggregate at Law Graduation (including Integrated Degree Course in Law) and should not have completed two years after enrolment as an Advocate.



- (iii) The candidates studying in the final year/last semester of their Law Course will also be eligible to apply subject to furnishing proof of acquiring the Law degree qualification with minimum 55% marks in aggregate at the time of interview.
- (iv) The candidates studying in fifth year of the five-year Integrated Law Course will have to submit attested copies of their grade-sheet/marks card/transcripts until the end of the fourth year.
- (v) The candidate must have knowledge of Computer, including retrieval of desired information from various search engines/ processes such as Manupatra, SCC Online, LexisNexis, Westlaw etc.
- (vi) The candidate must have absolute integrity, honesty and good moral character, for which he/she will submit certificate of two responsible persons at the time of interview.

Fee:-

- (i) The application form must be accompanied with a bank draft of Rs. 200/- in the name of Registrar General of the High Court of Jammu and Kashmir.
- (ii) Applications received along with fee on or before the last date for receipt of applications and found to be in order in all respects shall be considered for further process.

Period of Assignment and De-assignment of Research

Assistant:-

- (i) The engagement will be purely on contractual basis initially for a period of one year from the date of taking up the assignment, which can be extended on year to year basis for a further period of not exceeding three years, subject to satisfactory performance and good conduct, on the recommendation of Hon'ble the Chief Justice / Judge concerned / the Committee of Judges or the Registrar Judicial of the Wing concerned on the basis of need.
- (ii) However, the assignment of Research Assistant can be discontinued even before the completion of one year, if his/her services are found to be unsatisfactory.
- (iii) On engagement the candidate must take up the assignment of Research Assistant within the period specified in his/her order of engagement. No request for extension of time for joining the assignment will be entertained.



- (iv) Research Assistant shall not be treated or deemed to be a regular employee in the Services of the High Court of Jammu and Kashmir.
- (v) Any Research Assistant intending to leave the assignment within a period of one year or extended period shall be required to give prior notice of one month with prior intimation to the Hon'ble Judge to whom attached.

Selection Process:-

The selection of Research Assistant shall be made in accordance with the selection process laid down in the guidelines as notified in the High Court Notification No. 578 dated 30.08.2016, as amended from time to time, vide Notification No. 1835/GS dated 14.03.2018, Notification No. 896 dated 20.10.2018 and Notification No. 44 dated 07.06.2019 which are available on the High Court website (www.jkhighcourt.nic.in). The candidates are advised to go through these Notifications before applying for the said assignment.

The candidate shall be bound by the conditions / guidelines as prescribed in the above said Notification, in respect of responsibilities, duties and other conditions attached to the said assignment.

The Research Assistant shall not be entitled to any allowance(s) or perk(s) other than the honorarium.

Note:-

- i) Any wrong or incorrect information furnished by the candidate shall lead to the rejection of his/her candidature at any stage.
- ii) The date and place for conducting the Personal Interview shall be notified separately through print media.
- iii) No TA/DA shall be paid for the interview.
- iv) Any application complete/incomplete received after the last date or by any other mode than specified above, shall not be entertained.

By Order.


(Jawad Ahmed)

Registrar General

Dated: 01-02-2021

No.: 26683-95/GS

Copy of above forwarded to the:

- i. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
- ii. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,
- iii. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur,
- iv. Secretary to Hon'ble Mr. Justice Sanjay Dhar,
..... for information of their Lordships.

- v. Registrar Vigilance, High Court of J&K, Jammu
- vi. Registrar Computers, High Court of J&K, Jammu
- vii. Registrar Rules, High Court of J&K, Jammu
..... for information.
- viii. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
..... for information and necessary action.
- ix. Director Information, J&K, Jammu/Srinagar with the request to publish the above notification in the two Daily Newspapers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu); Greater Kashmir (Srinagar) and Daily Srinagar Times (Srinagar) and also in the newspaper having wide circulation in the UT of Ladakh.
- x. Director, Doordarshan Kendra, Jammu/Srinagar with the request to broadcast the above Notification in the News and Employment Bulletin.
- xi. Director, Radio Kashmir, Srinagar/Jammu/Leh/Kargil with the request to broadcast the above Notification in the News and Employment Bulletin.
- xii. CPC, e-Courts, High Court of J&K, Jammu for getting the same uploaded on the official website of High Court of J&K.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR

APPLICATION FOR THE POST OF RESEARCH ASSISTANT

1. Name of the Candidate: (In Block Letters)
2. Father's/Husband's Name:
3. Date of Birth (DD/MM/YYYY):
4. Community:
5. Basic Academic Qualifications:

Recent Passport Size Photograph

[Education qualifications under 10+2+ pattern (Candidate should enclose self attested copies of all his/her Educational Certificates including S.S.L.C./MATRIC and H.S.C)]

S. No.	Particulars of Qualification	Name of the Board/University/ Institution	Year of Passing	Percentage of Marks
1.	S.S.L.C./ Matriculation			
2.	H.S.C.			
3.	B.A./B.Sc./B.Com etc.			

6. Law Qualifications:

S. No.	Particulars of Qualification	Name of the Board/University/ Institution	Year of Passing	Percentage of Marks
1.				
2.				
3.				
4.				



7. Other Qualifications, if any:

S. No.	Particulars of Qualification	Name of the Board/University/ Institution	Year of Passing	Percentage of Marks
1.				
2.				

8. Enrolment Details, if any:

(Candidates should enclose attested copy of Enrolment Certificate)

Name of the Bar	Enrolment No.	Date of Enrolment

9. Details of practice, if any:

10. Address for communication:

11. Email Id:

12. Contact Phone No.:

(Mobile/Landline with STD code)

I undertake to submit that I have passed all the papers in Law Degree Examination in first attempt and in the event of my selection to the assignment as Research Assistant to the Hon'ble Judge, I will not practice as an Advocate before any Court of Law or Tribunal and will not take up any employment either on full time or part-time basis.

Certified that all the information furnished above by me is correct and true to the best of my knowledge and belief.

Place:

Date:

Signature of Candidate